

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 14/AM13
HELD ON 04.07.2012
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 14/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 04.07.2012 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri Krishan Kumar, Deputy DGFT and Convener
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 13/AM13 held on 20.06.2012.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-76	MANAKSIA LTD. (FORMERLY KNOWN AS	HQ F. No.	Status:
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	HINDUSTHAN SEALS LTD.)	01/83/050/02009/AM08/DES-VII	Approved
NC No.: 14/AM13 Dated: 04.07.2012	Adv. Lic. No. 0210106398 dated 23.11.2007	RLA F. No. 02/24/040/00226/AM08	

Request: Amendment in the description of Import Item No. 1 mentioned against Export Product No. 2, 3, 4 and 5.

Decision: The Committee considered the request of firm and in light of written comments of D/o C&PC 46011/82/2009-PC.II dated 20.06.2012 decided to amend the description of Import Item No. 1 mentioned against Export Product No. 2, 3, 4 and 5 to read as “**Vinyl Resin (Vinnol H15/45M)**” instead of ‘**PVC Resin**’.

Case No. A-77	(i) M/s Commercial Syn-Bags Limited, Indore (ii) M/s Flexituff International Limited, Pithampur (iii) M/s Kanpur Plastipack Limited, Kanpur (iv) M/s Jumbo Bag Limited, Chennai (v) M/s Big Bags International Pvt. Limited, Bangalore	Status: Approved
NC No.: 14/AM13 Dated: 04.07.2012	HQ F. No. 01/87/162/00233/AM12/DES-VII	

Request: Modification in the Standard Input-Output Norms (SION) appearing at S. No. H-97.

Decision: Norms Committee in its Meeting No. 6/AM13 dated 08.05.2012 (Case No. A-32) had recommended modification of SION No. H-97 as under:

EXPORT ITEM	QTY.	IMPORT ITEMS	QTY.
Flexible Intermediate Bulk	1 kg	1. Polypropylene Granules	1.10 kg/kg content in the export product.

Containers	2. (a) U.V. Stabilizer Master Batch (containing not more than 20% UV Stabilizer) OR (b) (i) UV Stabilizer (ii) P.P. Granules	0.02 kg OR 0.004 kg 0.016 kg
	3. LLDPE / LDPE Granules	1.05 kg/kg content in the export product
	4. Polypropylene granules for lamination / coating	1.05 kg/kg content in the export product
	5. Relevant PE Liner	1.05 kg/kg content in the export product
	6. Relevant PP Yarn/Thread for Stitching	1.05 kg/kg content in the export product
	7. Relevant Filler Cord/Rope	1.05 kg/kg content in the export product
	8. Narrow Weaving Fabric for Tape	1.05 kg/kg content in the export product
	9. Packing Material	As per packing policy

2. However while putting up draft Public Notice for approval of DG regarding amendment of SION H-97, following shortcomings were noticed:

- (1) There are requests received from 5 firms through PEPC. None of these 5 applications contain following essential details/documents:
 - (a) C.E. Certificate in App. 32B.
 - (b) CA/C&WA/Jurisdictional Central Excise Authority's Production and Consumption data as given in S. No. 11 of the application.

(c) Technical details furnished as per Appendix 33.

- (2) CA's Certificates furnished are in Appendix 26 which is regarding issuance of EPCG Authorization. This certificate certifies value of exports and not production and consumption data.
- (3) All the five applications leave column No. 11 (S. No. 11) of the applications blank. Only one application mentions about production but not about consumption.
- (4) As against existing input LDPE Granules – 1.05 kg/kg content in the export product, request is to allow imports as under:

LDPE	1.05 kg/kg content in the export product
And/Or	
PP Granules for lamination coating	1.05 kg/kg content in the export product
And/Or	
LLDPE Granules	1.05 kg/kg content in the export product

As regards this, what is recommended is as under:

LLDPE / LDPE Granules	1.05 kg/kg content in the export product
Polypropylene Granules for lamination coating	1.05 kg/kg content in the export product

3. Accordingly, the case was again placed before NC in this Meeting.

4. This case was discussed again in the Meeting and Representative of D/o C&PC pointed out that “Flexible Intermediate Bulk Container (FIBC)” is one of the major Plastic Export Item from India to European Countries. He also informed that this issue was also raised in the Sectoral Review Meeting of Plastic Sector convened by DG, wherein DG has specifically desired that the norms

may be amended as early as possible.

5. Representative of D/o C&PC further stated that they have given their comments based on the data available with them and they do not require any further Industry Data. He further informed that detailed justification for addition of item has already been given in their OM dated 30.04.2012. However, it was decided to add 'Relevant' word before the description of Import Item No. 3 and 4.

6. In view of the above, NC decided to recommend to DG for amendment of SION H-97 to read as under:

EXPORT ITEM	QTY.	IMPORT ITEMS	QTY.
Flexible Intermediate Bulk Containers	1 kg	1. Polypropylene Granules	1.10 kg/kg content in the export product.
		2. (a) U.V. Stabilizer Master Batch (containing not more than 20% UV Stabilizer)	0.02 kg
		OR	OR
		(b) (i) UV Stabilizer	0.004 kg
		(ii) P.P. Granules	0.016 kg
		3. Relevant LLDPE / LDPE Granules	1.05 kg/kg content in the export product
		4. Relevant Polypropylene granules for lamination / coating	1.05 kg/kg content in the export product
		5. Relevant PE Liner	1.05 kg/kg content in the export product
		6. Relevant PP Yarn/Thread for Stitching	1.05 kg/kg content in the export product
		7. Relevant Filler Cord/Rope	1.05 kg/kg content in the

		export product
	8. Narrow Weaving Fabric for Tape	1.05 kg/kg content in the export product
	9. Packing Material	As per packing policy

The above amendments may be notified through Public Notice after approval of DG.

Case No. A-78	ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD.	HQ F. No. 01/87/050/00457/AM12/DES-VII	Status: Deferred
NC No.: 14/AM13 Dated: 04.07.2012	Adv. Lic. No. 0310680806 dated 08.02.2012	RLA F. No. 03/95/040/00926/AM12	

Request: Enhancement in the quantity of Import Item No. 3.

Decision: A copy of Representation has been forwarded to DIPP on 03.07.2012. Comments of DIPP are awaited.

Deferred for two weeks.

Case No. A-79	RALSON (INDIA) LTD.	HQ F. No. 01/87/050/00460/AM12/DES-VII	Status: Approved
NC No.: 14/AM13 Dated: 04.07.2012	Adv. Lic. No. 3010083372 dated 07.02.2012	RLA F. No. 30/24/040/00066/AM12	

Request: Amendment in the description of Export Product.

Decision: The case was discussed with Technical Representative of DIPP and it was decided to **approve** the request of firm. Further it was also decided that the quantity allowed against Import Item No. 3 was more than applied for. Accordingly NC

decided to make following amendments:

	From	To
Description of Export Product	Bicycle Tyres (containing minimum 35% Synthetic Rubber)	Bicycle Nylon Tyres (containing minimum 35% Synthetic Rubber)
Qty. of Import Item No. 3 - Synthetic Rubber (PBR)	21.20 MT	21.00 MT

Case No. A-80	RALSON (INDIA) LTD.	HQ F. No. 01/87/050/00340/AM12/DES-VII	Status: Approved
NC No.: 14/AM13 Dated: 04.07.2012	Adv. Lic. No. 3010081559 dated 13.12.2011	RLA F. No. 30/24/040/00048/AM12	

Request: **Amendment in the description of Export Product.**

Decision: The case was discussed with Technical Representative of DIPP and it was decided to **approve** the request of firm. Further it was also decided that the quantity allowed against Import Item No. 3 was more than applied for. Accordingly NC decided to make following amendments:

	From	To
Description of Export Product	Bicycle Tyres (containing minimum 35% Synthetic Rubber)	Bicycle Nylon Tyres (containing minimum 35% Synthetic Rubber)
Qty. of Import Item No. 3 - Synthetic Rubber (PBR)	21.20 MT	21.00 MT

ONLINE CASES

Case No.: 1/22/84-ALC3/2011	Party Name:SACOS INDIGO PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Approved
HQ File :01/84/050/00162/AM12/	RLA File :11/24/040/00075/AM11/	Lic.No/Date:1110025235 15.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	63053200	63/0- PP WOVEN JUMBO BAGS (FIBC)	300.000	M.T	31084500.00	690000.00 US Dollars
				Total	31,084,500.00	690,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	PP GRANULES	280.500	M.T	19333463.00	420750.00 US Dollars	Value & Qty
2	39011010	LLDPE GRANULES	33.000	M.T	2577795.00	56100.00 US Dollars	Value & Qty
3	39013000	ETHYLE VINYL ACETATE (E.V.A.)	16.500	M.T	2881065.00	62700.00 US Dollars	Value & Qty
4	39021000	PP GRANULES FOR PACKING MATERIAL	16.500	M.T	1137263.00	24750.00 US Dollars	Value & Qty
				Total	25,929,586.00	564,300.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/92/2011-PC.II dated 20.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Jumbo Bags	1 kg	1. PP Granules	0.935 kg
		2. LLDPE Granules	0.110 kg
		3. Ethylene Vinyl Acetate	0.055 kg
		4. PP Granules for packing material	As per packing policy

Case No.:1/24/87-ALC1/2011	Party Name:UNIPATCH RUBBER LTD.	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Approved
HQ File :01/87/050/00192/AM12/	RLA File :05/24/040/00158/AM12/	Lic.No/Date:0510299508 11.08.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40082120	62/0- Tyre Repair Patches (Bias) containing 54.441% N. Rubber, 0.310% A-1 Imp & 10.02% Filler Mercap(China Clay)	10000.000	K.G	2941148.00	63938.00 US Dollars
2	40082120	62/0- Tyre Repair Patches (Radial) containing 46.892% N. Rubber, 0.313% A-1 Imp, 6.799% Filler Mercap (China Clay) and 0.140% Blue Paper	11000.000	K.G	2753330.00	59855.00 US Dollars
		62/0- Tube Repair Patches containing 51.405% N. Rubber, 1.074% A-1 Imp, 14.879%				

3	40169310	Filler Mercap(China Clay) & 3.174% Blue Paper	3000.000	K.G	1300420.00	28270.00 US Dollars
4	40082120	62/0- Uniseal Containing 4.44% of N. Rubber, 0.245% of A-1 Imp & 2.233% Filler Mercap(China Clay)	50.000	K.G	2668.00	58.00 US Dollars
5	40169310	62/0- Valve Containing 32.271% of N. Rubber, 3.079% of A-1 Imp & 16.244% Filler Mercap (China Clay)	20.000	K.G	7590.00	165.00 US Dollars
6	35069999	62/0- Cement CVF Containing 4.898% of N. Rubber	6000.000	K.G	94530.00	2055.00 US Dollars
7	35069999	62/0- Cement TEM Adhesive Containing 7.564% of N. Rubber	150000.000	K.G	3635840.00	79040.00 US Dollars
8	40061000	62/0- Cushion Gum Containing 52.10% of N. Rubber	12000.000	K.G	1909598.00	41513.00 US Dollars
				Total	12,645,124.00	274,894.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012200	Natural Rubber	40008.608	K.G	10122392.00	220052.00 US Dollars	Value & Qty
2	38121000	A-1 Imp	186.044	K.G	119922.00	2607.00 US Dollars	Value & Qty
3	25070000	Filler Mercap-China Clay	3986.356	K.G	183448.00	3988.00 US Dollars	Value & Qty
4	48061000	Blue Paper	242.858	K.G	111734.00	2429.00 US Dollars	Value & Qty
				Total	10,537,496.00	229,076.00	

Decision: According to the technical comments of DIPP dated 03.07.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Tyre Repair Patches (Bias) containing 54.441% N. Rubber, 0.310% A-1 Imp & 10.02% Filler Mercap(China Clay)	1 kg	1. Natural Rubber	0.599 kg
		2. A-1 Imp	0.00341 kg
		3. Filler Mercap – China Clay	0.11022 kg

2. Tyre Repair Patches (Radial) containing 46.892% N. Rubber, 0.313% A-1 Imp, 6.799% Filler Mercap (China Clay) and 0.140% Blue Paper	1 kg	1. Natural Rubber	0.516 kg
		2. A-1 Imp	0.00344 kg
		3. Filler Mercap China Clay	0.07479 kg
		4. Blue Paper	0.00154 kg
3. Tube Repair Patches containing 51.405% N. Rubber, 1.074% A-1 Imp, 14.879% Filler Mercap (China Clay) & 3.174% Blue Paper	1 kg	1. Natural Rubber	0.5655 kg
		2. A-1 Imp	0.01814 kg
		3. Filler Mercap China Clay	0.16367 kg
		4. Blue Paper	0.03491 kg
4. Uniseal Containing 4.44% of N. Rubber, 0.245% of A-1 Imp & 2.233% Filler Mercap (China Clay)	1 kg	1. Natural Rubber	0.04884 kg
		2. A-1 Imp	0.00270 kg
		3. Filler Mercap China Clay	0.02566 kg
5. Valve Containing 32.271% of N. Rubber, 3.079% of A-1 Imp & 16.244% Filler Mercap (China Clay)	1 kg	1. Natural Rubber	0.35498 kg
		2. A-1 Imp	0.03387 kg
		3. Filler Mercap China Clay	0.17868 kg
6. Cement CVF Containing 4.898% of N. Rubber	1 kg	1. Natural Rubber	0.00519 kg
7. Cement TEM Adhesive Containing 7.564% of N. Rubber	1 kg	1. Natural Rubber	0.07984 kg
8. Cushion Gum Containing 52.10% of N. Rubber	1 kg	1. Natural Rubber	0.5241 kg

3	Case No.:10/38/87-ALC1/2011	Party Name:AKSH TECHNOLOGIES LTD.((A WHOLLY OWNED SUBSIDIARY	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00286/AM12/	RLA File :05/23/040/00313/AM12/	Lic.No/Date:0510308166 16.11.2011	Defer Date:25.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.06.2012. Comments of D/o C&PC are awaited.			

4	Case No.:16/43/87-ALC1/2011	Party Name:K.K. NAG LTD.,	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00344/AM12/	RLA File :07/24/040/00332/AM12/	Lic.No/Date:0710084276 29.11.2011	Defer Date:18.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 04.05.2012. Comments of D/o C&PC are awaited.			

5	Case No.:11/38/87-ALC1/2011	Party Name:K. T. QUALITY CONTROL PVT. LTD.	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00287/AM12/	RLA File :03/94/040/00786/AM12/	Lic.No/Date:0310669924 12.12.2011	Defer Date:25.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.05.2012 and 17.05.2012. Comments of D/o C&PC are awaited.			

	Case No.:12/38/87-ALC1/2011	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Approved
	HQ File :01/87/050/00288/AM12/	RLA File :03/94/040/00784/AM12/	Lic.No/Date:0310669938	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39209999	62/0- SILICONE COATED POLYSTER FILM (RELEASE LINERS) 30 MICRONS + /- 10% 714285.71 SQM 30000.000 KGS	714285.710	Sq. meter	5865000.00	117300.00 US Dollars
				Total	5,865,000.00	117,300.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39206390	POLYSTER FILM 30 MICRON + /- 10% 31500.000 KGS 750000.000 SQM	31500.000	K.G	3780000.00	75600.00 US Dollars	Qty
2	39100000	SILICONE POLYMERS (100% SOLID)	1125.000	K.G	554063.00	11081.25 US Dollars	Qty
3	38159000	CATALYST FOR SILICONE	73.130	K.G	497762.00	9955.24 US Dollars	Qty
4	39100000	CROSS LINKER FOR SILICONE	135.000	K.G	47115.00	942.30 US Dollars	Qty
				Total	4,878,940.00	97,578.79	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/160/2005-PC.II dated 20.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Coated Polyester Film (Release Liners)	1 kg	1. Relevant Polyester Film (23 Micron / 30 Micron / 36 Micron)	1.0500 kg
		2. Silicone Polymer	0.03125 kg
		3. Catalyst for Silicone Polymer (Platinum Catalyst)	0.0009 kg

4. Cross Linker for Silicone

0.0015 kg

Case No.:1/43/87-ALC1/2011

Party Name:KA YGEE-LOPAREX INDIA
PVT. LTD.Meet No/Date:14/87-ALC1/2012
04.07.2012

Status: Approved

HQ File :01/87/050/00329/AM12/

RLA File :03/94/040/00785/AM12/

Lic.No/Date:0310669997
12.12.2011

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39209999	62/0- SILICONE COATED POLYSTER FILM (RELEASE LINERS) 36 MICRON + / - 10% 595238.100 SQM 30000.000 KGS	595238.100	Sq. meter	5700000.00	114000.00 US Dollars
				Total	5,700,000.00	114,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39206390	POLYSTER FILM 36 MICRON + / - 10% 31500.000 KGS 625000.00 SQM	31500.000	K.G	3780000.00	75600.00 US Dollars	Qty
2	39100000	SILICONE POLYMERS (100% SOLID)	937.500	K.G	461719.00	9234.38 US Dollars	Qty
3	38159000	CATALYST FOR SILICONE	60.940	K.G	414802.00	8296.03 US Dollars	Qty
4	39100000	CROSS LINKER FOR SILICONE	112.500	K.G	39263.00	785.25 US Dollars	Qty
				Total	4,695,784.00	93,915.66	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/160/2005-PC.II dated 20.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Coated Polyester Film (Release Liners)	1 kg	1. Relevant Polyester Film (23 Micron / 30 Micron / 36 Micron)	1.0500 kg
		2. Silicone Polymer	0.03125 kg
		3. Catalyst for Silicone Polymer (Platinum Catalyst)	0.0009 kg
		4. Cross Linker for Silicone	0.0015 kg

Case No.:2/39/87-ALC1/2011	Party Name:KA YGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Approved
HQ File :01/87/050/00290/AM12/	RLA File :03/94/040/00782/AM12/	Lic.No/Date:0310671251 16.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39209999	62/0- SILICONE COATED POLYSTER FILM (RELEASE LINERS) 931677.02 SQM 30000.000 KGS	931677.020	Sq. meter	6300000.00	126000.00 US Dollars
				Total	6,300,000.00	126,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39206390	POLYSTER FILM 23 MICRON +/- 10% 31500.000 KGS 978260.870 SQM	31500.000	K.G	3780000.00	75600.00 US Dollars	Qty
2	39100000	SILICONE POLYMERS (100% SOLID)	1467.390	K.G	722690.00	14453.80 US Dollars	Qty
3	38159000	CATALYST FOR SILICONE	95.380	K.G	649255.00	12985.00 US Dollars	Qty
4	39100000	CROSS LINKER FOR SILICONE	176.090	K.G	61455.00	1229.09 US Dollars	Qty
				Total	5,213,400.00	104,267.89	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/160/2005-PC.II dated 20.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Coated Polyester Film (Release Liners)	1 kg	1. Relevant Polyester Film (23 Micron / 30 Micron / 36 Micron)	1.0500 kg
		2. Silicone Polymer	0.03125 kg
		3. Catalyst for Silicone Polymer (Platinum Catalyst)	0.0009 kg
		4. Cross Linker for Silicone	0.0015 kg

	PVT. LTD.	04.07.2012	
HQ File :01/87/050/00291/AM12/	RLA File :03/94/040/00783/AM12/	Lic.No/Date:0310671258 16.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39209999	62/0- SILICONE COATED POLYSTER FILM (RELEASE LINERS) 125 MICRON + /- 10% 171428.570 SQM 30000.000 KGS	171428.570	Sq. meter	5100000.00	102000.00 US Dollars
				Total	5,100,000.00	102,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39206390	POLYSTER FILM 125 MICRON +/- 10%. 31500.000 KGS 180000.000 SQM	31500.000	K.G	3937500.00	78750.00 US Dollars	Qty
2	39100000	SILICONE POLYMERS (100% SOLID)	270.000	K.G	132975.00	2659.50 US Dollars	Qty
3	38159000	CATALYST FOR SILICONE	17.550	K.G	119463.00	2389.26 US Dollars	Qty
4	39100000	CROSS LINKER FOR SILICONE	32.400	K.G	11308.00	226.15 US Dollars	Qty
				Total	4,201,246.00	84,024.91	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/160/2005-PC.II dated 20.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Coated Polyester Film (Release Liners)	1 kg	1. Polyester Film (125 Micron)	1.0500 kg
		2. Silicone Polymer	0.0090 kg
		3. Catalyst for Silicone	0.0006 kg
		4. Cross Linker for Silicone	0.00108 kg

Case No.:15/46/87-ALC1/2011	Party Name:SABIC INNOVATIVE PLASTICS INDIA P LTD	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Rejected
HQ File :01/87/050/00378/AM12/	RLA File :34/24/040/00041/AM12/	Lic.No/Date:3410032934 12.01.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39074000	63/0- PC/ABS ALLOY	375000.000	K.G	60791835.00	1350929.67 US Dollars
				Total	60,791,835.00	1,350,929.67

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39074000	Polycarbonate Powder	347625.000	K.G	49275844.00	1095018.75 US Dollars	Value & Qty
2	39032000	SAN Powder	15450.000	K.G	1195830.00	26574.00 US Dollars	Value & Qty

3	38123090	Additives (Heat Stabilizers -Sulfide based; Light Stabilizers – Benzotriazole based; Anti Oxidants – Phenolic based;Processing Aids - Sterates; Flame Retardant - Sulphonate based/ Bromine based; Anti Dripping Agent - PTFE based - SB203)	13518.750	K.G	1174103.44	26091.19 US Dollars	Value & Qty
4	32064990	Pigments (Chromium Oxide, Green, Iron Oxide, Carbon Black, Titanium Dioxide, Thiophene Brightner, Anthraquinone-Violet/Green/Yellow/Red, Solvent Red; Phtalocyanine-Quinophtaine Yellow, Styrol Yellow, Blue/ Green, Quinophtaine Yellow, Styrol Perylene-Red, Methine Orange Dye, Anthrapyridone Red Dye, ThioIndigo Dye compound, Phtalprinone Red Dye, Imide Derivatives)	9656.250	K.G	1216687.50	27037.50 US Dollars	Value & Qty
				Total	52,862,464.94	1,174,721.44	

Decision: A D/L No. 46011/25/2012-PC.II dated 16.03.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 11.04.2012 and 10.05.2012 giving 15 days time for submission of information. It was observed that firm failed to furnish information despite repeated reminders to them, hence Committee decided to **reject** the case. The Committee also decided to direct RLA not to issue further advance authorizations for the above export product till further directions from this office.

11	Case No.:25/5/87-ALC1/2012	Party Name:MARPOL PVT. LIMITED	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00054/AM13/	RLA File :17/24/040/00084/AM12/	Lic.No/Date:1710004776 13.01.2012	Defer Date:18.07.2012
Decision: A copy of application has been forwarded to DIPP on 24.05.2012. Comments of DIPP are awaited.				

12	Case No.:24/49/87-ALC1/2011	Party Name:EUREKA CONVEYOR BELTINGS PVT. LTD.	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Approved																																																
	HQ File :01/87/050/00433/AM12/	RLA File :13/24/040/00034/AM12/	Lic.No/Date:1310038668 03.02.2012	Defer Date:																																																
Application: Request is for adhoc norms for following:																																																				
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Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																														
1	40101290	62/0- RUBBER CONVEYOR BELTING (VERIOUS PLY, THICKNESS, WIDTH, GRADE, CUT EDGE CONSTRUCTION)	85.100	M.T	10387674.00	197860.00 US Dollars																																														
				Total	10,387,674.00	197,860.00																																														
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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																													
1	59069990	POLYESTER / NYLON DIPPED FABRICS (840 DENIER AND ABOVE)	14.193	M.T	2359568.00	44944.00 US Dollars	Value & Qty																																													
2	40021990	SBR (GRADE - 1502)	36.750	M.T	5205000.00	99143.00 US Dollars	Value & Qty																																													
3	28030010	CARBON BLACK	17.020	M.T	1021200.00	19451.00 US Dollars	Value & Qty																																													
4	38231190	RUBBER CHEMICALS: i.e. 1) ACCELTERS CBS, 2) ANTIOXIDENT TQ/4020, 3) RETARDERS3)	1.702	M.T	446500.00	8505.00 US Dollars	Value & Qty																																													
				Total	9,032,268.00	172,043.00																																														
Decision: According to the technical comments of DIPP dated 02.07.2012, following adhoc norms are approved:																																																				
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Rubber Conveyor Belting (Various Ply, thickness, width, Grade, Cut Edge Construction)	1 kg	1. Polyester / Nylon Dipped Fabrics (840 Denier and above)	0.1067 kg
		2. SBR (Grade 1502)	0.16 kg
		3. Carbon Black	0.20 kg
		4. Rubber Chemicals: i.e. (i) Accelters CBS, (ii) Anti Oxidant TQ/4020, 3) Retarders 3	0.00953 kg

13	Case No.:5/48/87-ALC1/2011	Party Name:BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00404/AM12/	RLA File :07/24/040/00438/AM12/	Lic.No/Date:0710086023 06.02.2012	Defer Date:18.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 23.05.2012. Comments of DIPP are awaited.			

Case No.:7/1/87-ALC1/2012	Party Name:SUPER FLOORINGS PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Approved			
HQ File :01/87/050/00475/AM12/	RLA File :05/24/040/00405/AM12/	Lic.No/Date:0510317557 13.02.2012	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS	EXPORT ITEM	Qty	UOM	FOB/FOR	FOB (in Currency of

14

	Code				(Rs.)	Currency of realisation)
1	40059990	90/0- EPDM RUBBER COMPOUNDED SHEET (NET CONTENT OF IMPORTED ITEM USED IN EXPORT PRODUCT IS 99.96 MTS)	580.000	M.T	16439810.00	240700.00 EURO
				Total	16,439,810.00	240,700.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39013000	ETHYLENE VINYL ACETATE (EVA)	102.000	M.T	11406142.00	163178.00 EURO	Value & Qty
				Total	11,406,142.00	163,178.00	

Decision: According to the technical comments of DIPP dated 03.07.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EPDM Rubber Compounded Sheet (Net content of imported item used in export product is 99.96 MTS)	580 MT	Ethylene Vinyl Acetate (EVA)	102 MT

Case No.:8/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Approved
HQ File :01/87/050/00417/AM12/	RLA File :03/95/040/00979/AM12/	Lic.No/Date:0310683390 24.02.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079990	63/0- ADCOTE 545 75EA - POLYESTERS	646800.000	K.G	67099032.00	1358280.00 US Dollars
				Total	67,099,032.00	1,358,280.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29173960	Isophthalic acid	269866.000	K.G	25739854.00	512746.00 US Dollars	Value & Qty
2	29171200	ADIPIC ACID	86699.000	K.G	10880742.00	216748.00 US Dollars	Value & Qty
				Total	36,620,596.00	729,494.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/54/2012-PC.II dated 19.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ADCOTE 545 75 EA – POLYESTERS (Solid content 75+/-1%)	1 kg	1. ISOPHTHALIC ACID	0.4172 kg
		2. ADIPIC ACID	0.1105 kg

Case No.: 9/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Approved
HQ File :01/87/050/00418/AM12/	RLA File :03/95/040/00988/AM12/	Lic.No/Date:0310683448 24.02.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079990	63/0- ADCOTE 545 80- POLYESTERS	458400.000	K.G	55933051.00	1132248.00 US Dollars
				Total	55,933,051.00	1,132,248.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29173960	Isophthalic acid	199879.000	K.G	19064441.00	379770.00 US Dollars	Value & Qty
2	29171200	ADIPIC ACID	64368.000	K.G	8078158.00	160919.00 US Dollars	Value & Qty
				Total	27,142,599.00	540,689.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/54/2012-PC.II dated 19.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ADCOTE 545 – 80 POLYESTERS (Solid content 80+/-1%)	1 kg	1. ISOPHTHALIC ACID	0.4360 kg
		2. ADIPIC ACID	0.1036 kg

Case No.:10/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Approved
HQ File :01/87/050/00419/AM12/	RLA File :03/95/040/00990/AM12/	Lic.No/Date:0310683450 24.02.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079990	63/0- ADCOTE 548-81R- POLYESTERS	495600.000	K.G	103316741.00	2091432.00 US Dollars
				Total	103,316,741.00	2,091,432.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29173960	Isophthalic acid	170358.000	K.G	16248769.00	323681.00 US Dollars	Value & Qty
2	29171300	SEBACIC ACID	56472.000	K.G	14174518.00	282361.00 US Dollars	Value & Qty
3	29171200	ADIPIC ACID	18824.000	K.G	2362422.00	47060.00 US Dollars	Value & Qty
				Total	32,785,709.00	653,102.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/54/2012-PC.II dated 19.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ADCOTE 548 – 81 R POLYESTERS (Solid content 66+/-1%)	1 kg	1. ISOPHTHALIC ACID	0.3433 kg
		2. SEBACIC ACID	0.1139 kg
		3. ADIPIC ACID	0.0367 kg

Case No.:11/49/87-ALC1/2011

Party Name:ROHM AND HAAS (INDIA)
PVT LTD

Meet No/Date:14/87-ALC1/2012
04.07.2012

Status: Approved

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39069090	63/0- PRIMAL AC-261 EMULSION	2500000.000	K.G	209950000.00	4250000.00 US Dollars
				Total	209,950,000.00	4,250,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29161310	Methacrylic Acid (GMAA - 250 PPM MEHQ)	12544.000	K.G	2260685.00	45034.00 US Dollars	Value & Qty
2	29161400	Methyl methacrylate (MMA-50 PPM AO-30)	657990.000	K.G	89844587.00	1789733.00 US Dollars	Value & Qty
3	29161210	Butyl acrylate (BA - 15 PPM MEHQ)	572600.000	K.G	68699386.00	1368514.00 US Dollars	Value & Qty
4	38089290	Fungicides (KATHON LX 150/1657RBC)	4693.000	K.G	438213.00	8729.00 US Dollars	Value & Qty
5	38249090	Monomer QM (MONOMER QM-1458/2423PDR)	25132.000	K.G	6308083.00	125659.00 US Dollars	Value & Qty
				Total	167,550,954.00	3,337,669.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/54/2012-PC.II dated 19.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PRIMAL AC – 261 ACRYLIC EMULSION	1 kg	1. METHACRYLIC ACID	0.0050 kg

(Solid content 50+/-1%)

2. METHYL METHACRYLATE	0.2631 kg
3. BUTYL ACRYLATE	0.2290 kg
4. FUNGICIDES	0.0018 kg
5. MONOMER QM	0.0100 kg

Case No.:12/49/87-ALC1/2011

Party Name:ROHM AND HAAS (INDIA)
PVT LTD

Meet No/Date:14/87-ALC1/2012
04.07.2012

Status: **Approved**

HQ File :01/87/050/00421/AM12/

RLA File :03/95/040/00989/AM12/

Lic.No/Date:0310683623
27.02.2012

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079990	63/0- ADCOTE 545S - POLYESTERS	1479200.000	K.G	200218595.00	4053008.00 US Dollars
				Total	200,218,595.00	4,053,008.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29173960	Isophthalic acid	531702.000	K.G	50713722.00	1010234.00 US Dollars	Value & Qty
2	29171200	ADIPIC ACID	180047.000	K.G	22595922.00	450118.00 US Dollars	Value & Qty
				Total	73,309,644.00	1,460,352.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/54/2012-PC.II dated 19.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ADCOTE 545S– POLYESTERS (Solid content 66.7+/-1%)	1 kg	1. ISOPHTHALIC ACID	0.3552 kg
		2. ADIPIC ACID	0.1063 kg

Case No.:13/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Approved
HQ File :01/87/050/00422/AM12/	RLA File :03/95/040/00991/AM12/	Lic.No/Date:0310683632 27.02.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	63/0- ADCOTE E 700 A - POLYURETHANES	770800.000	K.G	100143878.00	2027204.00 US Dollars
				Total	100,143,878.00	2,027,204.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29291090	Lupranate MS / Isonate M125A MDI	133271.000	K.G	18464965.00	367828.00 US Dollars	Value & Qty
2	39072010	Voranol 1010 L Polyol	90723.000	K.G	11203565.00	223179.00 US Dollars	Value & Qty
3	39079990	BESTER 105 (Polyesters Resin)	272465.000	K.G	38297703.00	762902.00 US Dollars	Value & Qty
				Total	67,966,233.00	1,353,909.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/54/2012-PC.II dated 19.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ADCOTE 700 A - POLYURETHANES (Solid content 65+/-1%)	1 kg	1. LUPRANATE MS ISONATE M125 A MDI	0.1730 kg
		2. VORANOL 1010 L Polyol	0.1177 kg
		3. BESTER 105 (Polyester Resin)	0.1443 kg

Case No.:32/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Approved
HQ File :01/87/050/00441/AM12/	RLA File :03/95/040/01010/AM12/	Lic.No/Date:0310684246 01.03.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	63/0- MOR-FREE 403LV - POLYURETHANES	423850.000	K.G	84380906.00	1708116.00 US Dollars

					Total	84,380,906.00	1,708,116.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29291090	Voranol 1010L Polyol	265066.000	K.G	33931039.00	675917.00 US Dollars	Value & Qty
2	39079990	ADCOTE 111-43	101082.000	K.G	34150062.00	680280.00 US Dollars	Value & Qty
3	39079990	BESTER 104	31145.000	K.G	4768644.00	94993.00 US Dollars	Value & Qty
				Total	72,849,745.00	1,451,190.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/54/2012-PC.II dated 19.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
MON FREE 403 LV - POLYURETHANES (Solid content 100%)	1 kg	1. VORANOL 1010 L POLY	0.6253 kg
		2. ADCOTE 111 – 43	0.2193 kg
		3. BESTER 104	0.0734 kg

Case No.: 33/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Approved
HQ File :01/87/050/00442/AM12/	RLA File :03/95/040/00987/AM12/	Lic.No/Date:0310684247 01.03.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39069090	63/0- PRIMAL AC-261 EMULSION	1600000.000	K.G	134368000.00	2720000.00 US Dollars
				Total	134,368,000.00	2,720,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	26161310	Methacrylic Acid (GMAA - 250 PPM MEHQ)	8028.000	K.G	1446838.00	28821.00 US Dollars	Value & Qty
2	29161400	Methyl methacrylate (MMA-50 PPM AO-30)	421114.000	K.G	57500535.00	1145429.00 US Dollars	Value & Qty
3	29161210	Butyl acrylate (BA - 15 PPM MEHQ)	366464.000	K.G	43967607.00	875849.00 US Dollars	Value & Qty
4	38089290	Fungicides (KATHON LX 150/1657RBC)	3004.000	K.G	280456.00	5587.00 US Dollars	Value & Qty
5	38249090	Monomer QM (MONOMER QM-1458/2423PDR)	16084.000	K.G	4037173.00	80422.00 US Dollars	Value & Qty
				Total	107,232,609.00	2,136,108.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/54/2012-PC.II dated 19.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PRIMAL AC – 261 ACRYLIC EMULSION (Solid content 50+/-1%)	1 kg	1. METHACRYLIC ACID	0.0050 kg
		2. METHYL METHACRYLATE	0.2631 kg
		3. BUTYL ACRYLATE	0.2290 kg
		4. FUNGICIDES	0.0018 kg
		5. MONOMER QM	0.0100 kg

Case No.:34/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Approved
HQ File :01/87/050/00443/AM12/	RLA File :03/95/040/01016/AM12/	Lic.No/Date:0310684248 01.03.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	63/0- PENTACOLL ET-691A - POLYURETHANES	478150.000	K.G	73460097.00	1487047.00 US Dollars
				Total	73,460,097.00	1,487,047.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29291090	Lupranate MS / Isonate *M125A MDI	98212.000	K.G	13607408.00	271064.00 US Dollars	Value & Qty
2	39079990	BESTER 127	162189.000	K.G	34114589.00	679573.00 US Dollars	Value & Qty
				Total	47,721,997.00	950,637.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/54/2012-PC.II dated 19.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PENTACOLL ET – 691 A - POLYURETHANES (Solid content 60 +/-1%)	1 kg	1. Lupranate MS Isonate MI25 A MDI	0.1960 kg
		2. BESTER 127	0.3392 kg

Case No.:35/49/87-ALC1/2011

Party Name:ROHM AND HAAS (INDIA)
PVT LTDMeet No/Date:14/87-ALC1/2012
04.07.2012Status:
Approved

HQ File :01/87/050/00444/AM12/

RLA File :03/95/040/01008/AM12/

Lic.No/Date:0310684249
01.03.2012

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	63/0- MOR-FREE 698A-POLYURETHANES	718100.000	K.G	147217681.00	2980115.00 US Dollars
				Total	147,217,681.00	2,980,115.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29291090	Lupranate MS / Isonate *M125A MDI	153477.000	K.G	21264496.00	423596.00 US Dollars	Value & Qty
2	29291090	Lupranate MI / Isonate * OP 50 Pure MDI / Desmodur 2460 M	245989.000	K.G	31489038.00	627272.00 US Dollars	Value & Qty
3	39072010	Voranol 1010L Polyol	184684.000	K.G	22806940.00	454322.00 US Dollars	Value & Qty
4	39072010	Voranol P 400 Polyol	76056.000	K.G	9735954.00	193943.00 US Dollars	Value & Qty
5	39079990	BESTER 648	67785.000	K.G	10004323.00	199289.00 US Dollars	Value & Qty
				Total	95,300,751.00	1,898,422.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/54/2012-PC.II dated 19.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
MOR FREE 698 A – POLYURETHANES (Solid content 100%)	1 kg	1. LUPRANATE MS / ISONATE M 125 A MDI	0.2137 kg
		2. LUPRANATE MI / ISONATE OP 50 PURE MDI / DESMODUR 2460 M	0.3425 kg
		3. VORANOL 1010 L POLYOL	0.2571 kg
		4. VORANLOP P 400 POLYOL	0.1059 kg
		5. BESTER 648	0.0940 kg

25	Case No.:1/51/87-ALC1/2011	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00446/AM12/	RLA File :03/95/040/00998/AM12/	Lic.No/Date:0310685108 06.03.2012	Defer Date:25.07.2012
	Decision: A D/L No. 46011/30/2012-PC.II dated 02.04.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.04.2012, 03.05.2012 and 04.06.2012 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm.			

Case No.:2/3/87-ALC1/2012

Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD

Meet No/Date:14/87-ALC1/2012 04.07.2012

Status: **Approved**

HQ File :01/87/050/00005/AM13/

RLA File :05/24/040/00464/AM12/

Lic.No/Date:0510320621 21.03.2012

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39162019	62/0- Mobile Window (Made out of Hard Coated Acrylic Sheet duly Printed & Laminated (.70 to 1.50 MM)	2230.000	K.G	7500000.00	150000.00 US Dollars
				Total	7,500,000.00	150,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39162019	Acrylic Sheet (.70 To 1.50 MM)	2453.000	K.G	4500000.00	90000.00 US Dollars	Value & Qty
				Total	4,500,000.00	90,000.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/70/2009-PC.II dated 20.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Mobile Window	1 kg	Acrylic Sheet	1.10 kg

27	Case No.:15/4/87-ALC1/2012	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00023/AM13/	RLA File :35/24/040/00039/AM12/	Lic.No/Date:3510037920 22.03.2012	Defer Date:18.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.04.2012. Comments of D/o C&PC are awaited.			

28	Case No.:16/4/87-ALC1/2012	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00024/AM13/	RLA File :35/24/040/00040/AM12/	Lic.No/Date:3510037923 22.03.2012	Defer Date:18.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.04.2012. Comments of D/o C&PC are awaited.			

29	Case No.:1/2/87-ALC1/2012	Party Name:VIPRAJ THERMOSETS PVT LTD	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00001/AM13/	RLA File :31/83/040/00249/AM12/	Lic.No/Date:3110053615 02.04.2012	Defer Date:18.07.2012
	Decision: A copy of application has been forwarded to DIPP on 24.05.2012. Comments of DIPP are awaited.			

30	Case No.:21/5/87-ALC1/2012	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NA VARANG	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00050/AM13/	RLA File :03/95/040/01090/AM12/	Lic.No/Date:0310689756 04.04.2012	Defer Date:25.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 27.04.2012. Comments of D/o C&PC are awaited.			

31	Case No.:8/5/87-ALC1/2012	Party Name:MALA YA RUB-TECH INDUSTRIES	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Approved																																																				
	HQ File :01/87/050/00037/AM13/	RLA File :10/24/040/00001/AM13/	Lic.No/Date:1010049119 10.04.2012	Defer Date:																																																				
	Application: Request is for adhoc norms for following: <table border="1"> <thead> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>EXPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>FOB/FOR (Rs.)</th> <th>FOB (in Currency of realisation)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>40012200</td> <td>62/0- INDIAN STANDARD NATURAL RUBBER ISNR 10</td> <td>94.500</td> <td>M.T</td> <td>16143340.00</td> <td>332167.50 US Dollars</td> </tr> <tr> <td></td> <td></td> <td></td> <td></td> <td>Total</td> <td>16,143,340.00</td> <td>332,167.50</td> </tr> </tbody> </table> <table border="1"> <thead> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>IMPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>CIF (Rs.)</th> <th>CIF (Currency)</th> <th>Limiting Factor (Value/Qty/Value & Qty)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>40012100</td> <td>NATURAL RUBBER RSS -V - RIBBED SMOKED SHEETS</td> <td>54.000</td> <td>M.T</td> <td>9579060.00</td> <td>197100.00 US Dollars</td> <td>Value & Qty</td> </tr> <tr> <td></td> <td></td> <td></td> <td></td> <td>Total</td> <td>9,579,060.00</td> <td>197,100.00</td> <td></td> </tr> </tbody> </table> Decision: According to the technical comments of DIPP dated 02.07.2012, following adhoc norms are approved: <table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td>Indian Standard Natural Rubber ISNR – 10</td> <td>94.500 MT</td> <td>Natural Rubber RSS – V Rubber smoked sheets</td> <td>49.14 MT</td> </tr> </tbody> </table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	40012200	62/0- INDIAN STANDARD NATURAL RUBBER ISNR 10	94.500	M.T	16143340.00	332167.50 US Dollars					Total	16,143,340.00	332,167.50	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	40012100	NATURAL RUBBER RSS -V - RIBBED SMOKED SHEETS	54.000	M.T	9579060.00	197100.00 US Dollars	Value & Qty					Total	9,579,060.00	197,100.00		EXPORT ITEM	QTY	IMPORT ITEM	QTY	Indian Standard Natural Rubber ISNR – 10	94.500 MT	Natural Rubber RSS – V Rubber smoked sheets
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																																		
1	40012200	62/0- INDIAN STANDARD NATURAL RUBBER ISNR 10	94.500	M.T	16143340.00	332167.50 US Dollars																																																		
				Total	16,143,340.00	332,167.50																																																		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																																	
1	40012100	NATURAL RUBBER RSS -V - RIBBED SMOKED SHEETS	54.000	M.T	9579060.00	197100.00 US Dollars	Value & Qty																																																	
				Total	9,579,060.00	197,100.00																																																		
EXPORT ITEM	QTY	IMPORT ITEM	QTY																																																					
Indian Standard Natural Rubber ISNR – 10	94.500 MT	Natural Rubber RSS – V Rubber smoked sheets	49.14 MT																																																					

Case No.:8/10/87-ALC1/2012	Party Name:RALSON (INDIA) LIMITED	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Approved
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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40115090	62/0- BICYCLE NYLON TYRE (CONTAINING MIN. 35% SYNTHETIC RUBBER)	300.000	M.T	41230657.00	808445.00 US Dollars
				Total	41,230,657.00	808,445.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40010000	NATURAL RUBBER	15.000	M.T	3060000.00	60000.00 US Dollars	Value & Qty
2	40020000	SYNTHETIC RUBBER (SBR-1502)	84.000	M.T	15422400.00	302400.00 US Dollars	Value & Qty
3	40020000	SYNTHETIC RUBBER (PBR)	21.000	M.T	4391100.00	86100.00 US Dollars	Value & Qty
4	72170000	BEAD WIRE	27.000	M.T	1652400.00	32400.00 US Dollars	Value & Qty
5	38120000	RUBBER CHEMICALS (Antioxidants, Accelerators, Retarders & peptizer) Import of antioxidants shall not exceed 0.7 kg for each 1.4 kgs of Rubber Chemicals allowed) (CIF VALUE SHALL NOT EXCEED 7% OF THE FOB VALUE OF EXPORTS)	4.200	M.T	921060.00	18060.00 US Dollars	Value & Qty
6	28030000	CARBON BLACK	57.000	M.T	3561075.00	69825.00 US Dollars	Value & Qty

7	27120000	ALL OTHER MISC. MATERIALS / CHEMICALS VIZ. MICROCRYSTALLINE WAX, PARAFFIN, WAX, PIGMENTS AND SOFTNERS, SULPHUR, PLASTICIZERS, COUPLING AGENTS ACTIVATORS AND FILLERS, DIP CHEMICALS (EXCLUDING RESORCINOL) MOULD RELEASE AGENTS, TACKIFIERS AND CATALYSTS AND SYLOFF ((CIF VALUE SHALL NOT EXCEED 2% OF THE FOB VALUE OF EXPORTS)	24.000	M.T	822630.00	16130.00 US Dollars	Value & Qty
8	28170000	ZINC OXIDE	4.800	M.T	514080.00	10080.00 US Dollars	Value & Qty
9	59020000	NYLON FABRIC (840D/1)	22.500	M.T	5508000.00	108000.00 US Dollars	Value & Qty
				Total	35,852,745.00	702,995.00	

Decision: According to the technical comments of DIPP dated 08.05.2012 and further amendments made by NC in advance licence No. 3010081559

13.12.2011 in this Meeting (Case No. A-80), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bicycle Nylon Tyres (containing minimum 35% Synthetic Rubber)	300 MT	1. Natural Rubber	15.00 MT
		2. Synthetic Rubber (SBR – 1502)	84.00 MT
		3. Synthetic Rubber (PBR)	21.00 MT
		4. Bead Wire	27.00 MT
		5. Rubber Chemicals (Anti-oxidants, Accelerators, Retarders & Peptizers)	4.20 MT
		6. Carbon Black	57.00 MT
		7. All other Misc. Materials/Chemicals viz. Microcrystalline wax, paraffin wax, Pigments & Softeners, Sulphur, Plasticizers, coupling agents,	24.00 MT

		activators, fillers, dip chemicals (excluding resorcinol) mould release agents, Tackfiers and catalyst and syloff	
		8. Zinc Oxide	4.80 MT
		9. Nylon Fabric 840 D/I	22.50 MT
Note: 1. The CIF value of Import Item - Rubber Chemicals at S. No. 5 above should not exceed 7% of FOB value of exports. 2. The Committee taking into consideration the other similar case of the firm (Advance Licence No. 3010083372 07.02.2012) in which the firm have applied for CIF value for Import Item No. 7 – All Other Misc. Materials/Chemicals – upto 2% of FOB value of exports and hence decided that the CIF value of Import Item No. 7 – All Other Misc. Materials/Chemicals should not exceed 2% of FOB value of exports.			

33	Case No.:7/8/87-ALC1/2012	Party Name:SUPER FLOORINGS PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00068/AM13/	RLA File :05/24/040/00030/AM13/	Lic.No/Date:0510323112 25.04.2012	Defer Date:18.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 14.06.2012. Comments of DIPP are awaited.			

Case No.:1/9/87-ALC1/2012	Partv Name:BALAJI AMINES LIMITED	Meet No/Date:14/87-ALC1/2012	Status:
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34			04.07.2012	Deferred
	HQ File :01/87/050/00072/AM13/	RLA File :31/83/040/00261/AM12/	Lic.No/Date:3110054311 16.05.2012	Defer Date:18.07.2012
	Decision: RLA, Pune has been requested through e-mail on 05.06.2012 and 04.07.2012 for sending application expeditiously. However, the application is still awaited from RLA, Pune.			

35	Case No.:2/9/87-ALC1/2012	Party Name:BALAJI AMINES LIMITED	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00073/AM13/	RLA File :31/83/040/00010/AM13/	Lic.No/Date:3110054312 16.05.2012	Defer Date:18.07.2012
	Decision: RLA, Pune has been requested through e-mail on 05.06.2012 and 04.07.2012 for sending application expeditiously. However, the application is still awaited from RLA, Pune.			

36	Case No.:3/14/87-ALC1/2012	Party Name:VIJAY ENTERPRISES PVT.LTD.	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00108/AM13/	RLA File :08/24/040/00052/AM13/	Lic.No/Date:0810111690 16.05.2012	Defer Date:25.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 29.06.2012. Comments of D/o C&PC are awaited.			

37	Case No.:3/9/87-ALC1/2012	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00074/AM13/	RLA File :31/83/040/00028/AM13/	Lic.No/Date:3110054336 17.05.2012	Defer Date:18.07.2012
	Decision: RLA, Pune has been requested through e-mail on 05.06.2012 and 04.07.2012 for sending application expeditiously. However, the application is still awaited from RLA, Pune.			

38	Case No.:4/9/87-ALC1/2012	Party Name:G B RUBBER PRODUCTS	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00075/AM13/	RLA File :31/83/040/00240/AM12/	Lic.No/Date:3110054372 22.05.2012	Defer Date:18.07.2012
	Decision: RLA, Pune has been requested through e-mail on 05.06.2012 and 04.07.2012 for sending application expeditiously. However, the application is still awaited from RLA, Pune.			

Case No.:4/14/87-ALC1/2012		Party Name:COLORPLAST SYSTEMS PVT LTD		Meet No/Date:14/87-ALC1/2012 04.07.2012		Status: Approved		
HQ File :01/87/050/00109/AM13/		RLA File :05/23/040/00055/AM13/		Lic.No/Date:0510325791 24.05.2012		Defer Date:		
Application: Request is for adhoc norms for following:								
SL.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	62/0- Printed Plastic Cards (38000000 Nos) Using Calendared Plastic sheet PVC/ABS, PVC/AD 190 MT of 80+/-10%, 320+/-10% & 800+/-10% Micron & other consumable i.e. Printing Ink, UV Primer, UV Varnish, offset Image Plates, Washing Chemicals, Printing Rubber Blankets (Metal Back) & Punching Tools			190.000	M.T	76000000.00	1461538.00 US Dollars
						Total	76,000,000.00	1,461,538.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	39201019	Calendared Plastic Sheets (PVC/ABS, PVC/AD) (80+/-10%, 320+/-10% & 800+/-10% Micron)	266.000	M.T	37587160.00	722830.00 US Dollars	Value & Qty	

2	32151190	Printing Inks (Consumable for Printing on cards)	3990.000	K.G	5748340.00	110545.00 US Dollars	Value & Qty
3	32099090	UV Primer (Consumable for coating on cards)	3990.000	K.G	2706340.00	52045.00 US Dollars	Value & Qty
4	32099090	UV Varnish (Consumable for coating on cards)	3990.000	K.G	2706340.00	52045.00 US Dollars	Value & Qty
5	84439990	Water less offset Image Plates (Consumable for Printing Plates)	2280.000	Number	644540.00	12395.00 US Dollars	Value & Qty
6	34029041	Chemicals DP-1/PA-F (Consumable for washing of plate)	38.000	Litre	43160.00	830.00 US Dollars	Value & Qty
7	84439990	Printing Rubber Blankets (Metal Back) (Consumable for printing purpose 525 x 414 MM (Thickness 1.63 MM+/-5%))	418.000	Number	2857660.00	54955.00 US Dollars	Value & Qty
8	84612019	Punching Tools (Tools to cut plastic sheet)	19.000	Set	1718340.00	33045.00 US Dollars	Value & Qty
9	84439990	Doctor Blades (Consumable (1% of FOB value of Exports))	1900.000	Number	859092.00	16521.00 US Dollars	Value & Qty
10	84439990	Sealing Cheeks (Consumable (1% of FOB value of Exports))	3700.000	Number	859092.00	16521.00 US Dollars	Value & Qty
				Total	55,730,064.00	1,071,732.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 30/87-ALC1/2011 dated 25.10.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Plastic Cards (for SIM Card GSM/CDMA)	1 kg	1. Relevant Calendared Plastic Sheets (PVC-ABS/ PVC-AD)	1.36 kg
		2. Printing Inks	0.020 kg

		3. UV Primer	0.011 kg
		4. UV Varnish	0.020 kg
		5. Water less offset Image Plates	0.01 Nos.
		6. Chemicals DP-1/PA-F	0.20 ml
		7. Printing Rubber Blankets (Metal Black)	0.002 No.
		8. Punching Tools / Doctor Blade /Sealing Cheeks	2% of FOB value of export

40	Case No.:1/14/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00106/AM13/	RLA File :04/24/040/00121/AM10/	Lic.No/Date:0410136832 29.05.2012	Defer Date:18.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 29.06.2012. Comments of D/o C&PC are awaited.			

41	Case No.:2/14/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
	HQ File :01/87/050/00107/AM13/	RLA File :04/24/040/00163/AM12/	Lic.No/Date:0410136831 29.05.2012	Defer Date:18.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 29.06.2012. Comments of D/o C&PC are awaited.			

	Case No.:14/10/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:14/87-ALC1/2012 04.07.2012	Status: Deferred
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Decision: RLA, Pune has been requested through e-mail on 02.07.2012 for sending application expeditiously. However, the application is still awaited from RLA, Pune.

Case considered out of Agenda in NC-7 Meeting No. 14/AM13 held on 04.07.2012:

Norms Committee – 7 considered the case of M/s Shree Sales Corporation, Jaipur approved earlier in its Meeting No. 10/AM13 held on 20.06.2012. The details of the case are as under:

Case No.	Hqrs. F. No.	RLA F. No.	Advance Licence No. and Date
5/2/87- ALC1/2012	01/87/050/00483/AM12	13/24/040/00050/AM12	1310039092 dt. 13.03.2012

2. Technical Representative of D/o C&PC informed the Committee that a typographical error has occurred in respect of description of Export Product and Import Item No. 1 on their part while preparing comments of the above mentioned case. Hence, the Committee again considered the case and decided to revise the norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Propylene based elastomer	1 kg	1. Propylene based Elastomer (Vistamaxx)	0.2575 kg

Compound Superwhite Superadd (Containing 25 +/-1% Vistamaxx and 75%+/-1% Calcium Carbonate)	2. Calcium Carbonate	0.7673 kg
	3. Antioxidant Anox /Kinox	0.0051 kg

Meeting ended with thanks to Chair and all participants.
